

IN THE HIGH COURT AT CALCUTTA

Notification No. 6402-RG.

Dated, Calcutta, the 11th July, 2011.

In continuation of the Court's earlier Employment Notification No. 6256-RG. Dated 6th July, 2011 and also corrigendum published related thereto under Notification no. 6343-RG dated 7th July, 2011, this is for general information to all concerned that :-

(a) The essential qualification and Mode of Examination etc. for the post of Bengali Translator : The candidate must have the proficiency in translating English to Bengali and Bengali to English and must be a graduate of any recognized University with Honours preferably in English, Bengali or Linguistics and also must have knowledge in computer operation. The mode of examination, minimum qualifying marks etc. shall be determined by the appropriate authority.

(b) The minimum qualification and mode of examination for the post of Process Server/Summon Bailiff shall be as it has been mentioned in respect of Group-D category (other than sweeper).

(c) The serial numbers, as mentioned against the posts in respect of some District / Judgeships are to be read as follows instead of as inadvertently mentioned in the aforesaid Employment Notifications keeping other information unchanged :-

Name of the Districts / Judgeships	Serial no. mentioned against the post need be corrected.	Serial Number mentioned as	To be read as
Hooghly	Process Server	4	5
Do	Peon	5	6
Purba Medinipur	Sweeper	5	6
Jalpaiguri	Typist-Copyist (English)	2	3
Do	Process Server	3	4
Do	Office Peon/Farash/Night Guard	4	5
City Civil Court, Calcutta.	Seal Bailiff	9	10
Nadia	Peon/Farash/Night Guard	5	6

(Murari Prasad Shrivastava)

Registrar General &

Chairman of the Committee of Registrars

High Court, Calcutta